



The Orissa Gazette

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CUTTACK, FRIDAY, JULY 3, 1936.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
	Rs. a. p.	Rs. a. p.
Part I ..	6 0 0 } or Rs. 12	7 0 0 } or Rs. 14
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Part IV ..	2 0 0	2 8 0
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Part VII ..	11 0 0	11 8 0
Part IX ..	4 0 0	4 8 0
Supplement ..	8 0 0	10 0 0
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Single copy ..	1 0 0	1 2 0
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RATES OF ADVERTISEMENTS IN PART VII.

			Rs. a. p.
Full page per issue	...	...	20 0 0
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Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Gulzarbagh, Patna", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday, to ensure appearance in that week's Gazette.

R. A. DUNCAN,

Publisher, The Orissa Gazette.

WANTED

One Field Mohurrir on Rs. 30 a month for the Orissa Canals Revenue Division, Cuttack.

Qualification: Matriculate with previous experience in office and collection works. The applicant must also be well versed in Oriya and knowledge of Surveying and Settlement records is also necessary.

None need apply who is not a native of, or domiciled in, the province. Preference will be given to candidates of backward community. The selected candidate will have to furnish a cash security of Rs. 100 on appointment.

Applications with copies of testimonials and copy of certificate of examination passed must be submitted to the undersigned before the 7th July 1936 in own handwriting of the candidate and must state age. None need apply who is above 25 years, provided he is not already in Government service.

Any attempt on the part of a candidate to obtain support of his candidature by back-door will disqualify him.

J. N. MAHAPATRA,

*Deputy Collector, Orissa Canals
Revenue Division, Cuttack.*

CUTTACK: 17th June 1936.

[2—2—3-7-1936.]

WANTED

An assistant on an initial pay of Rs. 35 (provisional) for the office of the Director of Health and Prisons Services, Orissa. His subsequent scale of pay will be decided by Orissa Government. He will be appointed as the tour clerk of the Director of Health and Prisons Services, and will be given a shorthand allowance of Rs. 42 a month.

Preference will be given to a graduate, I.A. or I.Sc., strong in English, having knowledge of stenography and typewriting and some experience in office work. Only the natives of, or domiciled in the province of Orissa need apply.

Applications stating age, qualifications, speed in stenography and typewriting, with testimonials will be received by the undersigned by the 15th July 1936.

G. VERGHESE, MAJOR, I.M.S.,

*Director of Health and Prisons Services,
Orissa.*

CUTTACK: 24th June 1936.

WANTED.

Applications are invited (before 15th July 1936) for the post of a Registrar in the Orissa Secretariat, Cuttack, on a pay of Rs. 380—30—500. The appointment will be made from those already in the service of Government. Appointment on confirmation will ordinarily be for 5 years from the date of taking over charge, after which the officer may be required to revert to his former appointment or to any other post not lower than his former post to which he may be appointed, or may be appointed as Registrar for another term. Applicants must have thorough experience of office work in a Government office.

P. T. MANSFIELD,

Chief Secretary to Government.
29th June 1936.

WANTED

A trained mistress in the Vernacular Teachers' Service for the middle vernacular school for girls at Bargarh in the district of Sambalpur.

Applications with copies of testimonials should be sent to the District Inspectress of Schools, Balasore, not later than the 15th July 1936.

None need apply who is not a native of, or domiciled in, Orissa. Candidates should state their age, home district and educational qualifications in their applications.

N. NAYAK,

for Director of Public Instruction.

CUTTACK: 25th June 1936.

[2—1—10-7-1936.]

IN THE COURT OF THE DISTRICT
JUDGE OF GANJAM-PURI.

PRESENT: P. Ramalingam, Esq., I.C.S.
(Bar.-at-Law), District Judge.

Wednesday, the 24th day of June 1936.

I. P. no. 1 of 1936.

Mohan Sundar Deb Goswami alias Shyama
Sundar Deb Goswami—*Petitioner.*

Rai Bahadur Bhuyan Bhaskar Chendra
Mahapatro and others—*Respondents.*

NOTICE

Is hereby given under section 19(2) of Act V of 1920, that the abovenamed petitioner has applied to this court for being adjudged an insolvent and that the said petition stands posted to 22nd July 1936. Any creditor wishing to oppose the same may do so either in person or by a pleader on the said date.

P. RAMALINGAM,
District Judge.

IN THE COURT OF THE DISTRICT
JUDGE OF GANJAM-PURI.

PRESENT : P. Ramalingam, Esq., I.C.S.
(Bar.-at-Law), District Judge.

Wednesday, the 24th day of June 1936.

I. P. no. 7 of 1936.

Kesava Sahu—*Petitioner*.

Dayini Punya Patro and others—*Respondents*.

NOTICE

Is hereby given under section 19(2) of Act V of 1920 that the abovenamed petitioner has applied to this court for being adjudged insolvent and that the said petition stands posted to 22nd July 1936. Any creditor wishing to oppose the same may do so either in person or by a pleader on the said date.

P. RAMALINGAM,
District Judge.

NOTICE.

APPOINTMENT OF SUB-INSPECTORS AND
STENOGRAPHER SUB-INSPECTORS FOR THE
ORISSA POLICE.

1. Candidates must apply in P. M. Form 102 obtainable from the office of the Superintendent of Police.

2. The completed form should be sent to the Superintendent of Police of either the home district or of the district of domicile, not later than 31st July 1936.

No notice will be taken of applications sent direct to the Inspector-General or Assistant to the Inspector-General. The Inspector-General has no special list of candidates and no one will on any account be considered for appointment who has failed to apply in the manner prescribed. Any attempt to canvass in any way whatsoever will disqualify the candidate on whose behalf the attempt is made. This rule will be strictly observed.

3. To be eligible a candidate must—

(a) be native of, or domiciled in, Orissa.

The District Committee will ordinarily nominate only candidates who are natives of, or domiciled in the district, but if in any district sufficient suitable candidates are not available the Committee may entertain applications from residents of other districts of Orissa.

A candidate must be—

(b) of good social standing;

(c) of good moral character;

(d) over 20 and under 25 years of age on the 1st January 1937.

Age is to be determined from the Matriculation certificate. If this certificate does

not contain sufficient particulars to judge the applicant's age, a certificate from his University or College showing his date of birth as declared on entering that institution must be furnished.

Ordinarily, age as recorded in the Matriculation certificate or on entering the University, will be regarded as correct. If it is disputed, a satisfactory explanation of the circumstances in which a wrong age was recorded and of any attempts, made to have the Matriculation certificate or the University record amended and the result thereof, should be furnished.

(e) not less than 5 feet 3 inches in height and 30 inches round the chest and also be free from disease, constitutional affection or bodily infirmity unfitting him or likely to unfit him for Police duties.

(f) in possession of the Entrance, the Matriculation or the School Leaving certificate. (A good knowledge of English is essential and a working knowledge of Oriya is also required.)

Only attested true copies of all University and other certificates should be furnished with the application form; the original should be produced in person before the District Committee and Selection Board.

4. The rates of pay to be given while under training and throughout service are now under examination. All directly appointed sub-inspectors will be on probation for two years after leaving the Police Training College, Hazaribagh, and stenographer sub-inspectors will be on probation for two years after appointment.

E. A. O. PERKIN,

Inspector-General of Police.

CUTTACK : 25th June 1936.

[3—1—17-7-1936.]

IN THE COURT OF THE DISTRICT
JUDGE OF GANJAM-PURI.

PRESENT : P. Ramalingam, Esq., I.C.S.
(Bar.-at-Law), District Judge.

Wednesday, the 24th day of June 1936.

I. P. no. 8 of 1936.

Sunder Dass of Chouliagunj, Cuttack—
Petitioner-Creditor.

Satyabadi Sahu and others—*Respondents-Debtors*.

NOTICE

Is hereby given under section 19(2) of Act V of 1920 that the abovenamed petitioner has applied to this court to adjudge the respondents insolvents and that the said petition stands posted to 23rd July 1936. Any creditor wishing to oppose the same may do so either in person or by a pleader on the said date.

P. RAMALINGAM,
District Judge.

WANTED

An assistant mistress with special qualification in drawing on Rs. 85—4/2—125 p.m. in the lower division of the Subordinate Educational Service (Women's Branch). Apply with copies of certificates or diplomas to the undersigned on or before

the 7th July 1936. Preference will be given to a candidate who belongs to the province or domiciled therein.

S. B. HAZRA,

*Principal, Ravenshaw Girl's School,
Cuttack.*

16th June 1936.